

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

C.P. (IB)/498(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **SAMEER ARVIND PUJARA V/s PUNJAB**
NATIONAL BANK

Section 94(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Rahul Darji, Advocate appeared for the Petitioner.
2. Adv. Mansha Bhatia for RP.
3. Learned Counsel for the Petitioner seeks time to argue the matter as arguing Counsel is not available.
4. List this matter on **24.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna